

Most Urgent/Out at Once

**OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI**

**ORDER**

In continuation to this office order No.2759/75524-551/F.3(4)/ASJ/Gaz./2011 dated 24.12.2011, the case of CBI under PC Act bearing **CC No.151/2009, FIR No.55/1993, PS. A.C. Branch u/s 13 (1) (D) POC Act titled as State Vs. D. N. Sharma**, pending in the court previously presided over by Sh. Rakesh Siddhartha, Special Judge, PC Act, ACB, Tis Hazari Court, Delhi is hereby withdrawn and assigned to the court of Sh. B. R. Kedia, Special Judge, PC Act, ACB, Tis Hazari Court, Delhi for disposal in accordance with law.

Transferor Court will send the file immediately to the transferee court with the instructions to the parties to appear before the Transferee court on the date fixed.

*Sunita Gupta*  
(Sunita Gupta)

**District & Sessions Judge : Delhi**

No. 93/2883-2900 /F.3(4)/ASJ/Gaz./2012 Dated, Delhi the 09/01/12

Copy forwarded for information and necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judge & ASJ I/c North & West, Tis Hazari Court, Delhi.
- 3 The Officer concerned.
- 4 The Superintendent, Filing Section, Administration Branch I,II & III, Tis Hazari Court, Delhi.
- 5 The In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- 6 The Reader to District & Sessions Judge, Delhi.
- 7 The Website Committee, Hindi & English, Tis Hazari Court, Delhi.
- 8 The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
- 9 The Ahlmad in the court previously presided over by Sh. Rakesh Siddhartha, Special Judge, PC Act, ACB, Tis Hazari Court, Delhi.

*Sunita Gupta*  
**District & Sessions Judge : Delhi**

*AS*